

towards the activities of Indo-Soviet Cultural Society which provide free visits between the two countries; and

(b) if so, whether such activities are permissible?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b). The Indo-Soviet Cultural Society has a Cultural Exchange Programme with the Soviet Indian Cultural Relations Society, Moscow. This programme provides for exchange of visitors between the two countries. Under the programme, Indian visitors to U.S.S.R. have to pay their single air-fare from Delhi to Tashkent and a contribution of Rs. 500/- to the ISCUS National Council. Their expenses in the Soviet Union are met by the Soviet Indian Cultural Relations Society, Moscow. Visitors from Soviet Union to India under this programme are provided local hospitality by the Indo-Soviet Cultural Society.

There are no restrictions in this regard apart from the usual foreign travel and visa regulations.

सहकारी कपड़ा मिलें

4780. श्री डुकमचन्द कछवाय : क्या वदेशिक व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में इस समय कितने कपड़ा मिलें हैं जो सहकारी आधार पर चलाये जा रहे हैं;

(ख) वित्तीय वर्ष 1967-68 तथा 1968-69 में सरकार द्वारा उक्त मिलों को कितना अनुदान तथा सहायता दी गई; और

(ग) वित्तीय वर्ष 1970-71 में सरकार द्वारा उनको सहायता की कितनी अनुमानित राशि दी जायेगी?

वदेशिक व्यापार मंत्रालय में उप-मंत्री (श्री राम सेवक) : (क) 30

(ख) और (ग). केन्द्रीय सरकार सहकारी कपड़ा मिलों के लिए सीधे धन की

कोई व्यवस्था नहीं करती परन्तु संस्थात्मक वित्त-पोषण अभिकरण कतिपय इन मिलों को ऋण के रूप में वित्तीय सहायता दे रहे हैं। सहकारी कताई मिलों की ग्रंथ-पूँजी में भाग लेने के लिए राज्य सरकारों को भी ऋण प्रदान किए जाते हैं। इन मिलों की ग्रंथ-पूँजी में राज्य सरकारों का कितना भाग है तथा संस्थात्मक वित्त-पोषण अभिकरणों से उन्हें प्राप्त ऋण के सम्बन्ध में जानकारी तुरन्त उपलब्ध नहीं है।

Irrigation Facilities in Gujarat

4781. SHRI S. M. SOLANKI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Central Government are aware of the fact that no irrigation facilities are provided in Gujarat State and especially to North Gujarat in which the scarcity of water for farming and drinking prevails;

(b) whether it is a fact that the preliminary works on the Dharoi and Fatehwadi project had been started in 1966-67 and an expenditure of Rs. 6.73 lakhs was expected to have been incurred during Annual Plans Period 1966-67; and

(c) if so, what are the reasons behind it for its delay?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRA-SAD): (a) The following major and medium irrigation projects have been taken up in North Gujarat areas during the Plans:

Name of scheme	Estimated cost (Rs. lakhs)	Ultimate benefits. (000 acres)
1. Moti Fatewadi Canal (completed in 1965)	59.17	32.00
2. Dantiwada (Banas) (completed in 1969)	1087.94	110.00
3. Karol Tank (completed in 1969)	10.99	3.00
4. Mahi Stage-I (continuing scheme)	2457.00	460.00
5. Sarswati (continuing)	212.00	21.60

(b) and (c). As indicated above, the Moti Fatedwadi Canal Project was completed in 1965. The Dharoi Project involves certain inter-State aspects and efforts are being made to settle these as early as possible.

Missing Files of the Minerals and Metals Trading Corporation

4782. SHRI N. R. DEOGHARE: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that some files of the Minerals and Metals Trading Corporation of India, New Delhi have been found with a representative of a private firm;

(b) if so, the name of that firm and the circumstances leading to the possession of the files by the representative of the firm; and

(c) the action taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) Three pages of a file of the M.M.T.C. were recovered from the premises of a representative of a firm in the course of investigation by the C.B.I.

(b) and (c). The case is still under investiga-

tion by the C.B.I. and it will be premature to give any details at this stage.

Import of Rosin

4783. SHRI N. K. SOMANI: Will the Minister of FOREIGN TRADE be pleased to state:

(a) the quantity of Rosin exported during the years 1967, 1968 and 1969;

(b) whether Government are aware that the per tonne price of Rosin cost the industry from Rs. 1,400 in 1967 to Rs. 2,400 in first three months of the year 1970; and

(c) whether Government intend to import this Chemical from Africa through the State Trading Corporation or the Import Licences to individual consumer units will be issued?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) A statement is attached.

(b) The information is not available.

(c) The import of synthetic rosin for the manufacture of dental products is allowed to manufacturers of these products. There is no proposal under consideration for the import of gum rosin.

Statement

Quantity in Tonnes Value in Rs. '000' (Post Devaluation Rate)

(Upto Dec. '69)

S. Description No.	1966-67		1967-68		1968-69		1969-70	
	Qty.	Val.	Qty.	Val.	Qty.	Val.	Qty.	Val.
1. Gum Rosin	1793	2440	1867	2330	63	163	6	16
2. Other Rosins	3	10	4	8	3	5	2	4
TOTAL:	1796	2450	1871	2338	66	168	8	20

Smuggling of Mica to China through Hongkong

4784. SHRI ARJUN SINGH BHADORIA: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that a large quantity of Indian Mica reaches China through Hongkong; and

(b) if so, the preventive steps taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) and (b). Hong Kong imports mica from India and other countries. A portion of these imports is re-exported in original and processed form to third countries. Government have no means of estimating the quantity of Indian Mica which may find its way to China. It is not possible for exporting countries to seek to regulate re-exports of products imported by entrepot centres such as Hong Kong.